

(b) whether railway stations have been selected for launching this scheme, if so, the details of the stations, particularly the State of Madhya Pradesh; and

(c) whether the prices of the medicines, to be sold at these Kendras, would be fixed by the Government, if so, whether any Committee has been setup for this, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) No, Sir.

(c) Does not arise.

Construction work on forest land

926. PROF. M. V. RAJEEV GOWDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has undertaken construction work on forest land since 2014;

(b) if so, the details thereof;

(c) whether environmental clearances were obtained for the above;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (e) Railways does not require environment clearance for undertaking projects. However, Forestry/Wildlife clearances are required wherever the diversion of forest land is involved. Taking permission from Ministry of Environment, Forest and Climate Change (MoEFCC) is an integral part of project execution. For this, online applications are filed by different Zonal Railways which are then processed by concerned DFO of the State and further approved by MoEFCC. For areas requiring Wildlife Clearances, separate application is made to State Wildlife Board/National Wildlife Board.

Maintenance of railway tracks

†927. SHRI LAL SINH VADODIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government is contemplating to give top priority to maintenance of railway tracks;

† Original notice of the question was received in Hindi.